

price rationalisation in public interest by exercising extra-ordinary powers under the DPCO, 2013.

(b) and (c) The fixation of the ceiling prices by the NPPA is an on-going process. As and when the formulations are included in the National List of Essential Medicines (NLEM), their prices are fixed by the NPPA.

Special Purpose Vehicle (SPV) to revive urea plants

1473. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government had created a single Special Purpose Vehicle (SPV) to revive the closed down urea plants in the country;
- (b) if so, the present status of urea in the country;
- (c) whether Government is importing urea from foreign nations; and
- (d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) Yes Sir.

(b) Details of urea production in the country during the period from 2015-16 to 2019-20 is as under:-

Year	2015-16	2016-17	2017-18	2018-19	2019-20
All India (in LMT)	244.75	242.01	240.23	239.99	244.55

(c) Yes Sir.

(d) Details of urea imported from foreign nations during the period from 2015-16 to 2019-20 is as under:-

Year	2015-16	2016-17	2017-18	2018-19	2019-20
All India (in LMT)	84.74	54.81	59.75	74.81	91.23

BIS Standards of different chemicals

1474. DR. VIKAS MAHATME: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the steps taken by Government for standardization and quality improvement;